

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

LOK SABHA

**UNSTARRED QUESTION NO.2472
TO BE ANSWERED ON 1ST AUGUST, 2016**

FIFTH PAY COMMISSION PAY TO LIBRARY STAFF

2472. SHRI BHARTRUHARI MAHTAB:

Will the **Minister of CULTURE** be pleased to state:

- a) whether the Department of Culture has implemented the recommendations of Fifth Central Pay Commission for all its employees/staff and if so, the details thereof and if not, the reasons therefor;
- b) whether the Ministry of Culture has consulted the Ministry of Finance and other Ministries concerned regarding the implementation of the said recommendations;
- c) if so, the details and outcome thereof and if not, the reasons therefor;
- d) whether the Government has received requests/ representations/ demands from the Government of India Library Association (GILA) in this regard since implementation of the Fifth Central Pay Commission;
- e) if so, the details thereof along with the action taken/being taken by the Government on such requests/representations/demands so far; and
- f) the other steps taken/being taken by the Government to implement the said recommendations of the Fifth Central Pay Commission along with the outcome thereof?

ANSWER

**MINISTER OF STATE, CULTURE
AND TOURISM (INDEPENDENT CHARGE)**

(DR. MAHESH SHARMA)

(a),(b)and(c): Recommendation of 5th CPC has been fully implemented in respect of Ministry of Culture (Secretariat) proper in accordance with the Notification issued by Ministry of Finance/Department of Personnel & Training. There were recommendations on categorization and staffing pattern of libraries. A High Power Committee was constituted in 2003 to examine the recommendations of the 5th Central Pay Commission in respect of library staff and to suggest a categorization formula, staffing pattern etc. Thereafter, a Task Force was constituted in the

Ministry in 2009 for examining various recommendations of the 5th Central Pay Commission regarding libraries and to devise a proper formula for the categorization of various types of libraries. The Report of the Task Force was submitted to Department of Expenditure in 2012. The Department of Expenditure suggested that the Ministry of Culture may identify 10-13 libraries and the revised categorization formula may be applied to test the utility of the formula. The libraries have been identified by the Task Force and the Task Force is in the process of collecting data. Once the Task Force submits its report, further action will be taken after considering the recommendations.

(d)&(e): Government of India Library Association (GILA) has been submitting representations from time to time. The memorandum submitted by Government of India Library Association (GILA) for inclusion in the 7th Central Pay Commission regarding upgradation of pay scales of library staff and the issue of stagnation of librarians was received in the Ministry of Culture. The memorandum was forwarded to the 7th Central Pay Commission for consideration. However, the 7th Central Pay Commission in its report has expressed a view that the posts of library staff are appropriately placed and no upgradation is justified.

(f): As stated in reply to parts (b) & (c) above.
